

**THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) :** (a) No, Sir. It appears that the election petition filed by one Shri Purshottamdas Ranchhoddas Patel challenging the Election of Shri Kantiprasad Jayshanker Yagnik from Mehsana Assembly Constituency, copies of speeches as reported by the police officials were filled by the petitioner as exhibits to his petition.

(b) and (c). Do not arise.

#### APEEJAY SHIPPING LINES

3969. **SHRI MADHU LIMAYE :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the evidence given by the former Director-General of Food in the election petition against Shri George Fernandes, M.P. before Justice Kantawala of the Bombay High Court in September, 1967;

(b) the circumstances under which the Director (Ports and Depots) referred the Apeejay matter back to the Director. Food and the reaction of the Director-General thereto; and

(c) the procedure followed in the disposal of such matters ?

**THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :** (a) Yes, Sir.

(b) Presumably the Honourable Member is referring to the Director-General of Food, as no post of "Director, Food" existed in the Food Department. The file, which is already a public document, shows that the Director (Ports and Depots) put up the file to the Director-General of Food with the following suggestion :—

"We may ask RDF Madras to send one of the Deputy Directors" (to Cochin).

The Director General of Food noted thereupon as follows :—

"This does not require putting it up to me".

(c) Although there are standing instructions governing the procedure for the disposal of different classes of cases according to their importance or financial implications, there is no set procedure which can cover each type of case such as the present one.

#### चीनी का निर्यात

3970. **श्री निहाल सिंह :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में किन-किन देशों को तथा प्रत्येक को कितनी चीनी का निर्यात किया गया था ; और

(ख) इसमें कितनी विदेशी मुद्रा कमाई गई ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्डे) : (क) और (ख) : एक विवरण सभा पटल पर रखा है। [पुस्तकालय में रख दिया गया। देखिये संख्या L T 455/68]।

#### तलाक के मामले

3971. **श्री हुकम चन्द कछवाय :** क्या विधि मंत्री यह बताने की कृपा करेंगे कि

(क) जनवरी, 1954 में दिसम्बर 1967 तक प्रति वर्ष दिल्ली के न्यायालयों में तलाक देने की कितनी अर्जियां आईं ; और

(ख) इन में से कितनी अर्जियां प्रति वर्ष न्यायमंगल घोषित की गईं और कितनी अर्जियां न्याय विपरीत घोषित की गईं ?

विधि मंत्रालय में उपमंत्री (श्री मु० यु० न० सलीम) : (क) और (ख). विवरण गदन के सभा पटल पर रख दिया गया है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT 456/68]।

#### शाहदरा (दिल्ली) में बूचड़खाना

3972. **श्री रामगोपाल शाहवाले :**

**श्री ओंकार लाल बेरवा :**

क्या खाद्य तथा कृषि मंत्री यह बताने